

**BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH at AHMEDABAD**

TP 98 of 2019 [CP(IB) 501 of 2019]

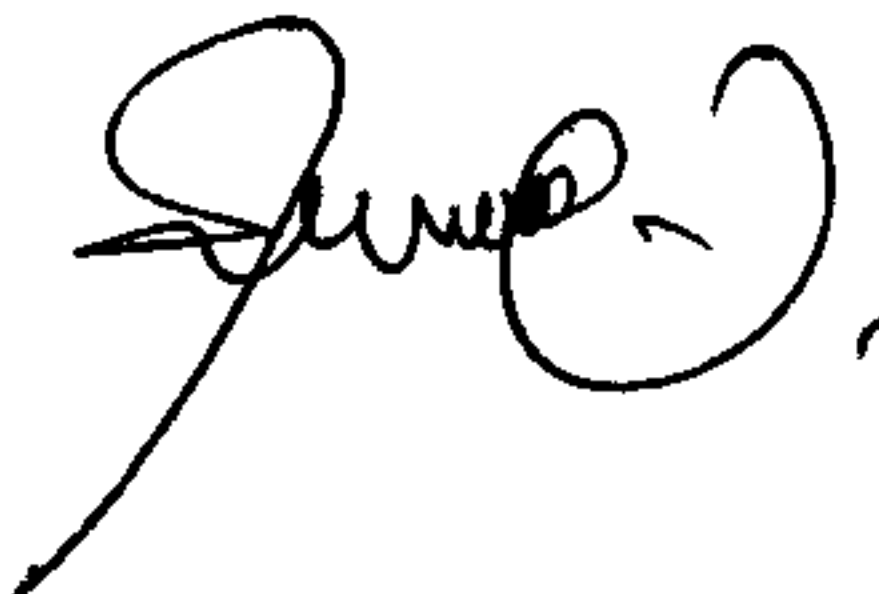
**Coram: Hon'ble Ms. MANORAMA KUMARI, MEMBER (JUDICIAL)
Hon'ble Mr. PRASANTA KUMAR MOHANTY, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF INDORE BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 19.12.2019**

Name of the Company: Shobhit Ram Sahu & Ors
V/s
Sai Prakash Properties Development Ltd

Section of the Companies Act : Section 7 of insolvency & Bankruptcy Code


S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	SUNIL BHANSAR	APPELLANT	APPELLANTS	
2.				

ORDER

The Petitioners are represented through their Counsel. None present for the Respondent.

List the matter for hearing on 03.01.2020


(PRASANTA KUMAR MOHANTY)
MEMBER (TECHNICAL)


(MANORAMA KUMARI)
MEMBER (JUDICIAL)

Dated this the 19th day of December, 2019.